

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 78/1990

New Delhi, dated the 26th May, 1994

Hon'ble Sh. S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri G. Shanmugarajeswaran,
NIMA Officers, Mess
163, The Mall,
Meerut Cantonment.

.... Applicant.

(By Advocate Sh. Madhav Panikar)

Versus

1. Union of India,
through the Secretary,
Ministry of Defence,
North Block, New Delhi.
2. U.P.S.C. through the Secretary
Dholpur House, Shahjahan Road,
New Delhi-11
3. The Secretary, Deptt. of Personnel and
Training, New Delhi.

... Respondents.

(By Advocate Sh. J.G. Madan, proxy counsel for
Sh. P.H. Ramchandani)

ORDER (ORAL)

(Hon'ble Sh. S.R. Adige, Member (A))

Sh. Madhav Panikar, learned counsel for
the applicant appeared and states that this application
has become infructuous. Accordingly this application is
dismissed as withdrawn.

J.S.
(Lakshmi Swaminathan)
Member (Judicial)

S.R.A.
(S.R. Adige)
Member (A)

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